

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s Siddhali Steels and Strips Private Limited

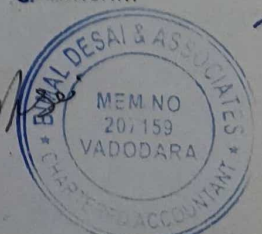
RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Siddhali Steels and Strips Private Limited
2.	Date of incorporation of corporate debtor	28 th December, 2010
3.	Authority under which corporate debtor is incorporated / registered	ROC- Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100PN2010PTC138123
5.	Address of the registered office and principal office (if any) of corporate debtor	1401-D Building, Marvel Albero Society Khadi Machine Chowk Pune Pune, Maharashtra 411048 INDIA
6.	Insolvency commencement date in respect of corporate debtor	27 th February, 2023 (NCLT order received on 28 th February, 2023)
7.	Estimated date of closure of insolvency resolution process	26 th August, 2023 (180 days from date of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bimal Ashok Desai Regn.No.: IBBI/IPA-001/IP-P00748/2017-2018/11281
9.	Address and e-mail of the interim resolution professional, as registered with the Board	217, Florence Pride, Opp. Corporation Garden, Sun Pharma Road, Vadodara, Gujarat-390 020, India. Email: bimal.a.desai@icai.org
10.	Address and e-mail to be used for correspondence with the interim resolution professional	217, Florence Pride, Opp. Corporation Garden, Sun Pharma Road, Vadodara, Gujarat-390 020, India. Email: bimal.a.desai@icai.org
11.	Last date for submission of claims	13 th March, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not available as per information available with Interim resolution Professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads 217, Florence Pride, Opp. Corporation Garden, Sun Pharma Road, Vadodara, Gujarat-390 020, India. Email: bimal.a.desai@icai.org

Notice is hereby given that the Hon'ble National Company Law Tribunal Court-V, (Mumbai Bench) has ordered the commencement of a corporate insolvency resolution process of the M/s Siddhali Steel and Strips Private Limited on 27th February, 2023.

The creditors of M/s Siddhali Steels and Strips Private Limited, are hereby called upon to submit their claims with proof on or before 13th March, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. – Not available as per information available with Interim resolution Professional



Submission of false or misleading proofs of claim shall attract penalties.

Date: 3rd March, 2023
Place: Vadodara



Bimal Ashok Desai

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d/-

Bimal Ashok Desai

Interim Resolution Professional

IBBI/IPA-001/IP-P00748/2017-2018/11281

